

मध्य प्रदेश में फ़ैरो-मैंगनीय संयंत्र

3187. श्री गोविन्द राम मिरि :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार मध्य प्रदेश में मगनीय के भारी निक्षेपों को देखते हुए वहाँ फ़ैरो-मैंगनीय संयंत्र स्थापित करने का है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री कड़िया मुण्डा) : इस समय सरकार का ऐसा कोई विचार नहीं है।

Bauxite deposits in Sarguja District of Madhya Pradesh

3188. SHRI GOVIND RAM MIRI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the steps proposed to be taken to exploit the large bauxite deposits in the Manipet plateau of Sarguja District (M.P.);

(b) whether the Council of Scientific and Industrial Research propose to set up a national laboratory in Madhya Pradesh for the development of mineral/forest resources; and

(c) whether the limestone and bauxite deposits in the State have been reserved for exploitation in the public sector; and whether there is any proposal to exploit them in the near future and if not, why private sector should not be allowed to work in these areas ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) A feasibility report was got prepared by a Soviet agency for setting up an export-oriented alumina plant based on Manipet bauxite deposits. The feasibility report concluded that the exploitation of these deposits would not be economical for export of alumina. It was, therefore, not possible to proceed further in the matter. At present there is no proposal to exploit these deposits.

(b) The Council of Scientific and Industrial Research is considering a proposal to set up a Research Laboratory in

Madhya Pradesh for building up of design, engineering, development capabilities, and appropriate technologies keeping in view the requirements of that State.

(c) Certain areas having limestone and bauxite deposits in Madhya Pradesh have been reserved for exploitation by the public sector keeping in view the current and future requirements of the public sector steel and aluminium plants respectively. Such reservation of areas is, however, reviewed periodically.

Outstanding Telephone Bills

3189. SHRI V. A. SEYID MUHAMMAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of persons against whom telephone bills to the extent of Rs. 10,000 and above are outstanding as on 1st October, 1977; and

(b) whether in each case the telephone has been disconnected and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). Information is being collected and will be placed on the Table of Lok Sabha in due course.

Telephone bills of Cabinet Ministers and ceiling of calls.

3190. SHRI V. A. SEYID MUHAMMAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total amount of telephone bills in respect of telephones at the residence of Cabinet Ministers for the period April 1, 1977 to September 30, 1977; and

(b) whether any ceiling limit is placed on the use of telephones by the Ministers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) The total amounts of Telephone bills in respect of Telephones working at the residences of Cabinet Ministers for the period from 1-4-77 to 30-9-77 are shown in the enclosed statement. A few bills for local calls included in the amounts are